

Vadasa Desaiganj in District Gadchiroli is the most suitable place for an industrial estate and the people of the area want to develop it as "Rajiv Udyog Nagar." I would, therefore, request that an initiative for industrialisation should be undertaken by setting up a large public sector unit there and in future it should be ensured that industrial units are set up in this District only.

(ii) Need to convert Satpura metre-gauge line into broad-gauge line and introduce Express Diesel trains between Seoni and Jabalpur, Madhya Pradesh

[*Translation*]

KUMARI VIMLA VERMA (Seoni): Mr. Speaker, Sir, Madhya Pradesh is a large state of the country and abounds in natural and mineral wealth, but the State lacks proper transport facilities. In backward and tribal areas even today facility of only metre-gauge line is available which is not quite beneficial. Railway Ministry had formed a Committee to look into such lines which had submitted its Report 20 years back. There is a mention of Satpura Railway line of Madhya Pradesh, but for the last 20 years no action has been taken to convert this line into broad-gauge line. Till this arrangement is made, a fast train with a diesel engine between Seoni and Jabalpur should be introduced in the morning. A similar train should be introduced from Jabalpur to Seoni at 5.30 P.M. so that the Adivasi and backward people living in the area of this railway track could easily avail the facility of divisional offices, big hospitals, High Court and business centres located in Jabalpur.

Therefore, the Railway Minister should immediately take up the conversion of this narrow gauge line into broad-gauge line and till then a superfast train should be introduced.

(iii) Need to expedite establishment of Rating Training Project at Nedumalakkunnu, Kerala

[*English*]

SHRI K. MURALEE DHARAN (Calicut): A suitable location for Rating Training Establishment has been found by the authorities and the Deputy Director General of Shipping and other officials who have inspected the spot at Nedumalakkunnu in Kakodi Panchayath, Kozhikode District, Kerala State. 30 acres of land is proposed to be acquired for this purpose and the land owners have already given their consent and the estimate for the project is fixed at Rs. 15 crores. The place is very near to the Calicut port and Beypore port. Since there is frequent traffic, there would not be any difficulty in reaching Nedumalakkunnu. Pure water is available there and there is no question of pollution. For construction of the building, raw materials like sand, metal, granite etc., are easily available there. Calicut Corporation, Kakodi Panchayat, Citizen Committee of Calicut etc., are taking initiative and interest in the establishment of this project.

The sketch plan and other documents connected with the project have already reached the concerned offices. Despite all this, there is no further progress. I urge upon the Government to take steps for early establishment of Rating Training Project at Nedumalakkunnu.

(iv) Need to issue 'No Objection Certificate' to the Slum-dwellers living on Government land in Bombay

SHRI RAM NAIK (Bombay-North): There are more than 20 lakh slum-dwellers residing in Mumbai (Bombay) on lands belonging to various departments of the Central Government like Railways, Airport Authority, Salt Commissioner, Navy, Air Force and Army, Port Trust and Atomic Energy Commission. While the Government of Maharashtra have provided basic civic amenities like water,